

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 23rd September, 2014

India Wind Power Association

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

In the matter of:

Indian Wind Energy Association & Ors.

....Appellant(s)

Versus

Gujarat Electricity Reg. Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **16.10.2014.**

COURT MASTER